

Government on the working of the Central Institute of Plastics Engineering and Tools, Madras, for the year 1982-83. [Placed in Library. See No. LT—7151/83]

**Punjab Panchayat Samitis and Zila Parishads (Temporary Supersession) Amendment Ordinance, 1983**

THE MINISTER OF STATE OF THE MINISTRY OF RURAL DEVELOPMENT (SHRI HARINATH MISRA) : I beg to lay on the Table a copy of the Punjab Panchayat Samitis and Parishads (Temporary Supersession) Amendment Ordinance, 1983, (No. 4 of 1983) (Hindi and English versions) promulgated by the Governor of Punjab on the 11th October, 1983, under article 213(2) (a) of the constitution read with clause (c) (iv) of the Proclamation dated the 6th October, 1982 issued by the President in relation to the State of Punjab. [Placed in Library. See No. LT—7152/83]

**Annual Report of Coal Mines Labour Welfare Organisation, Dhanbad, for 1982-83**

THE MINISTER OF STATE IN THE DEPARTMENT OF COAL IN THE MINISTRY OF ENERGY (SHRI DALBIR SINGH) : I beg to lay on the Table a copy of the Annual Report (Hindi and English versions) on the activities of the Coal Mines Labour Welfare Organisation, Dhanbad, for the year 1982-83. [Placed in Library. See No. LT—7153/83]

**JOINT COMMITTEE ON OFFICES OF PROFIT**

**Seventh Report**

SHRI GULSHER AHMED (Satna) : I beg to present the Seventh Report (Hindi and English versions) of the Joint Committee on Offices of Profit.

MR. SPEAKER : Now matters under Rule 377.

Shri Kunhambu.

[MR. DEPUTY-SPEAKER in the chair]

MR. DEPUTY-SPEAKER : Now matters under Rule 377.

Hon. Members, please take your seats.

(Interruptions)

PROF. MADHU DANDAVATE (Rajapur) : There is a statement by the Defence Minister.

MR. DEPUTY-SPEAKER : That will come after 377 statements.

श्री राजनाथ सोनकर शास्त्री (सैदपुर) : मैं जानना चाहता हूँ कि 377 को ऐक्सेप्ट करने का क्या क्राइटीरिया तय किया हुआ है ? हमारी पार्टी का 377 आना चाहिए था ।

MR. DEPUTY-SPEAKER : Please meet the Speaker. You can meet the Speaker and mention to him.

12.10 hrs.

**MATTERS UNDER RULE 377**

- (i) Construction of an Overbridge at Level Crossing on Francis Road in Calicut

SHRI K. KUNHAMBUR (Cananore) . The proposal to construct an overbridge in place of existing level crossing at Francis Road in Calicut has been before the Railway authorities for a long time. According to the plan, the cost has to be shared between the Government of Kerala and the Southern Railway. The State Government was asked by the General Manager, Southern Railway to submit plans and estimates of the proposed overbridge and accor-